

**BEFORE THE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE
ORIGINAL APPLICATION NO. 93/2024(WZ)
[EARLIER LETTER PETITION NO.41/2024(WZ)]**

Sanjay Gade

.....Applicant

Versus

Shree Ganesh Construction

& Ors.

.....Respondents



AFFIDAVIT IN REPLY ON BEHALF OF RESPONDENT NO. 1
SHREE GANESH CONSTRUCTION

I, Sandeep Brahmadev Shinde, Authorise Signatory, of the Respondent M/s Shree Ganesh Construction, Partnership Firm having my office at 'Mithila' Sr No 42/4/1, Godoli, old MIDC road deshmukhnagar, Satara. do hereby state on solemn affirmation as under:

I am filing this Affidavit-in-Reply to oppose the contents of the Application and reliefs sought by the Applicant in the above captioned matter.

(1) I say and submit this application is filed by Shri Sanjay Gade, Tal: Jaoli, Dist: Satara by letter petition dated 20/03/2024 against M/s Shree Ganesh Construction alleging that Respondent No.2- Koregaon Nagra Panchayat has permitted construction on the riverbed of Tilaganga illegally which is being carried out by Respondent No.1-M/s Shree Ganesh Construction.

(2) I am authorized by the Respondents to file this present Affidavit-in-Reply in my official capacity and as such I disassociate myself from any personal assertions made against me by the Applicant in the present Application I have perused the documents brought on record by the Applicant and have understood the contents of the Application and on the basis of the documents and information available in relation to the said issue, I am filing this present Affidavit-in-Reply to oppose the grant of any reliefs to the Applicant as prayed for in the present Application. I crave leave to file a further Additional Affidavit in Reply as and when sought necessary.



(3) At the outset, I deny each and every averment and allegation made in the present Application, which is contrary to and/or inconsistent with what has been stated in the present Affidavit-in-reply and nothing stated therein shall be construed as an admission for the want of any specific and para-wise denial or non-traverse unless and until the same is specifically admitted hereinafter.

(4) I say and submit that R2-Koregaon Nagar Panchayat issued tender dated 19/12/2023 Outward No. कोनपं/बांवि/1918/2023 to answering respondent. Hereto marked and annexed as **Annexure I** respectively a copy of tender dated 19/12/2023.

(5) I say and submit that based on tender issued following is the description of Work Order and timeline for Project completion.

Name of Work Order: Retaining wall, beautification, trimix concreting, assembly hall construction, gardening, shifting of electric pole and installation of stone pavers, sound



system in Telganga river area in Koregaon Nagar Panchayat limits.

Sr. No.	Name of the apparatus	Information of work	Purpose	Remarks about completion Inputs
Architectural work				
1	Connecting the sewage from both banks of the river into a single channel	RCC pipe – 900 mm Length 350 mtr.	To further divert domestic sewage to STPs to prevent it from entering the river.	90% completed More required 1 Months for completion
2	Construction of retaining walls on both banks of the river	RCC Retaining wall on both banks, total length 650 m.	To protect the banks of the river build of Reinforcement cement concrete.	90% completed More required 1 Months for completion
3	Parapet Wall	0.9 m.tall	Above the retaining wall for protection of Pedestrian and plantation purpose.	90% completed More required 1 Months for completion
4	Foot path both side	Width 2.8 m. X 650 m.	Pedestrian way	100% completed on one side and in progress other side-More 1 Months for completion

5	RCC Pedestrian Bridge	Width 3 m. X length 22 m.	River crossing (pedestrian)	90% completed More 15 days required for completion
6	Open Meeting House	RCC 4 m. X 11.2 m.	For Citizens (Program)	30% At foundation Level More 1 Month for completion
7	Fence wall to the proposed park	RCC 2.5 m. Height X length 45 m.	For conservation of park space	30% At foundation Level More 1 Month for completion

Therefore, as per the timeline provided estimate for work completion will take 2 months.

(6) Hence this Affidavit.

Pune

Date: 17/03/2025

Res. No. 1

Shree Ganesh

Construction

Shinde

Sandeep Shinde.

VERIFICATION


I, Sandeep Brahmadev Shinde , Age: 45 Adult, , authorized signatory of Partnership Firm M/s Shree Ganesh Construction, Partnership Firm do hereby state on solemn affirmation that what is stated forgoing Para's is true and correct to my own knowledge and belief.

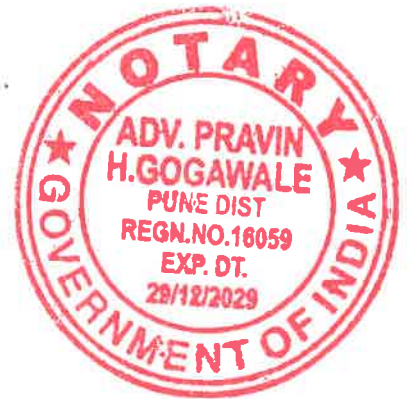
Solemnly affirmed at Pune

This 17th day of March, 2025


Sandeep Shinde.
Respondents No. 1

Adv. for Respondents No. 1

BEFORE ME

ADV. PRAVIN H. GOGAWALE
NOTARY GOVT. OF INDIA
PUNE
REGD. NO 16059
18 MAR 2025





कोरेगांव नगरपंचायत, कोरेगांव

ई मेल-npkoregaon@gmail.com
दुरध्वनी क्र. ०२१६३-२२०२८०
स्थापना :- ५ मार्च २०१६



म्यागंय्याचा अमृत महोत्सव

जावक क्रमांक :- कोतपं/बांवि/ १९१८२०२३.

दिनांक :- १९/१२/२०२३

कामाचा आदेश
वर्क ऑर्डर / टेंडर अटी व शर्ती प्रमाणे
(बांधकाम विभागाकडील कामे)



प्रति,
श्री गणेश कन्स्ट्रक्शन,
ता. जि. सातारा

आपण भरलेली ई - निविदा व करुन दिलेल्या करारनाम्यानुसार आपले दर खालीलप्रमाणे मंजूर करणेत आले आहेत. त्याप्रमाणे आपण कामाची सुरुवात करावी. करारनामा व टेंडर नुसार अटी / शर्ती व स्पेसिफिकेशन प्रमाणे कामे करावीत.

१. कामाचे नाव - कोरेगांव नगरपंचायत हद्दीतील तीळगंगा नदी परिसर संरक्षक भिंत, सुशोभिकरण, ट्रिमीक्स काँक्रीटीकरण, सभामंडप बांधकाम, बागकाम, इलेक्ट्रीक पोल शिफटींग करणे, व दगडी पेव्हर्स, साऊंड सिस्टीम बसविणे.
२. अंदाजपत्रकातील रक्कम - २८,०३,६३,१८३.००/-
३. आपण भरलेला दर - अंदाजपत्रकीय दराने
४. नगरपंचायतीने मंजूर केलेला दर - अंदाजपत्रकीय दराने
५. निविदा मंजूरी ठराव - स्थायी समिती सभा ठराव नंबर २(२) दिनांक ०४/१२/२०२३
६. कामाची मुदत - वर्क ऑर्डर दिल्यापासून १८ महिने पूढे
७. करारनामा दिनांक - दिनांक १५ /१२/२०२३
८. सुरक्षा ठेव रक्कम - बिलातून ७ %
९. मक्तेदाराने सदर कामावर काम करीत असलेले कर्मचारी यांची EPF ची रक्कम संबंधीत विभागाकडे नियमानुसार जमा करणे गरजेचे आहे. सदरची रक्कम जमा केलेची पावती / प्रमाणपत्रे नगरपंचायतीकडे बिलापूर्वी जमा करणे बंधनकारक राहिल.

१०. सदर कामाचे काम सुरु करणेपूर्वीचे , कामाचे टप्यानुसार व काम पूर्ण झालेनंतरचे Giotag Photo
नगरपंचायतीस सादर करणे बंधनकारक राहिल.



(Signature)
(विजया घाडगे)
मुख्याधिकारी
कोरेगांव नगरपंचायत, कोरेगांव

प्रत :- १) योगेश मदने, अभियंता, कोरेगांव नगरपंचायत कोरेगांव

वरील अभियंता यांनी संबंधीत मक्तेदार यांचेकडून कामाची सुरुवात करुन घ्यावी. अंदाजपत्रक व निविदेतील तरतुदी / स्पेसीफीकेशन प्रमाणे काम करुन घ्यावे. कामावर देखरेख करावी व कामाबाबतचा अहवाल कोरेगांव नगरपंचायतीकडे सादर करावा.

(Signature)

